

concerned, I thought the Indian people knew the facts. But so far as the suggestion is concerned, we will consider it.

Revival of National Integration Council

*216. SHRI ANAND NARAIN MULLA; SHRI IBRAHIM KALANIYA; SHRI JAGDISH JOSHI. SHRI KHURSHED ALAM KHAN; SHRI SAT PAUL MITTAL:

Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government propose to revive and reconstitute the National Integration Council;

(b) if so, by when the Council is likely to be revived; and

(c) what will be the criteria for representation of various groups and parties in the Council?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDI): (a) to (c) Government has initiated action to get issues relevant to national integration considered in depth. The question of reactivating the National Integration Council and its other bodies will be considered in due course.

श्री इब्राहीम कलानिया : मंत्री महोदय यह बताने की कृपा करेंगे कि पिछली कौंसिल समाप्त करने का क्या कारण था और अब फिर से उसके संगठन की क्यों आवश्यकता है ?

SHRI K. BRAHMANANDA REDDI: Sir, this National Integration Council has not met for quite some time though in the year 1972 a National Integration Division was formed in the Home Ministry. But, Sir, recently, the Prime Minister had a meeting with the Home Minister and some

The question was actually asked on the floor of the House by Shri Ibrahim Kalaniya.

other Central Ministers and he has set up two Committees for going into this matter in depth and after these Committees discuss this matter in depth and in great detail, naturally the other steps will be considered either for reactivating it or reconstituting it.

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SHRI K. BRAHMANANDA REDDI: No, Sir. As I said, these things will be considered in depth. Previously, in the National Integration Council meeting in 1968 and also subsequently, the question of communal violence was considered in great detail, but not general violence. Now, Sir, we would like to consider the question of elimination of violence in every form, particularly communal violence, the question of safeguarding the just rights of the minorities, either linguistic or religious, the question of giving non-discriminatory treatment to the Harijans, Adivasis, etc. and also the question of regional harmony and so on.

श्री जगदीश जोशी : मंत्री महोदय क्या यह बताने की कृपा करेंगे कि यह जो विचार हो रहा है किस स्तर पर हो रहा है। यह सरकारी स्तर पर हो रहा है या गैर-सरकारी लोगों को भी सम्मिलित करके इस पर विचार हो रहा है। इसके साथ-साथ मैं यह भी जानना चाहता हूँ कि इसका जो पुनर्जागरण किया जा रहा है उसमें केवल वक्ती प्रश्नों के अलावा जो मूल प्रश्न हैं, जैसे कि देश के संगठन का प्रश्न है, इंटिग्रेशन का प्रश्न है और राष्ट्रीय मूल्यों का प्रश्न है, जिनको प्रधान मंत्री जी ने भी कई बार और कई जगह उठाया है, क्या उन सब को भी एक शकल देने का प्रयास हो रहा है ?

SHRI K. BRAHMANANDA REDDI: Sir, I have just now said that the matters that these two Committees will be considering in depth are, for instance, elimination of violence, communal and general, the problems of the minorities including the problem of their employment, regional harmony, discrimination against and atrocities on the Harijans, Adivasis, etc. and the other Committee will consider the problems of the students and youth and also the question of education and mass media. So far as the composition of these two Committees is concerned, there are not only Central Ministers and the State Chief Ministers, but there are also several other important non-officials.

SHRI KHURSHED ALAM KHAN: Sir, since this question is now under the serious consideration of the Government, I would like to know from the honourable Minister whether the Government has thought of any policy in order to make this National Integration Council a really useful and effective organ for achieving these aims and objects. Also what action is proposed to be taken to keep out undesirable element from the Council? Besides, Sir, in the last Conference held in Srinagar in 1968, some very important decisions were taken. I would like to know whether those recommendations have been implemented or not and, if they have not been implemented, I would like to know the reasons for their non-implementation.

SHRI K. BRAHMANANDA REDDI: Sir, many of the decisions that were taken in Srinagar in 1968 have been implemented and the States have been advised also to form National Integration Councils at the State level and they are also implementing this recommendation. But one or two recommendations which the National Integration Council made at Srinagar could not be implemented. For instance, there was the question relating to border disputes. It is a matter which has got very many and great

ramifications and, therefore, it was thought that it was not possible to implement such things. Secondly, one other action that was proposed was with regard to the curtailing of the newsprint quota to those papers which indulged in a sort of giving an exaggerated version of the incidents of violence and there also. Sir, it was thought that it was not possible to do so under the law.

SHRI SAT PAUL MITTAL: Sir, now that the Government is thinking of reviving the National Integration Council, I would like to know one thing from the Government. I would like to know whether the Government is thinking of eliminating such political elements and groups whose programme and policy are against the spirit of integration, who believe in communalism, who are reactionary, who believe in the cult of violence and who preach that.

SHRI K. BRAHMANANDA REDDI: This is a matter which does not arise just now, immediately. After the Sub-Committees finalise their recommendations, that matter will be considered.

SHRI KALI MUKHERJEE: The fact is that during the last few-months, the emergency has brought about the country's integration. Therefore, I take it in this way. Would the Minister agree that there is a confrontation between persons and politicians believing in emergency and those who do not believe in emergency. Therefore, while constituting this machinery or the Integration Council, will he take this into consideration that those persons who do not believe in this emergency shall not be taken on this Council?

SHRI K. BRAHMANANDA REDDI: This has nothing to do with emergency. We have seen that prior to the National Integration Council meeting in 1968 at Srinagar there have been communal violence incidents in several States, and against that background that Council made some

recommendations. But latterly, before the emergency we have seen in this country not only violence being indulged in but certain atmosphere of violence being created all over the country. Therefore, that aspect has also to be considered. Therefore, the first point which the Council will consider is the elimination of violence—of course, communal violence, in particular. Therefore, this has nothing to do with emergency as such.

श्री प्रकाशवीर शास्त्री : श्रीमन्, मेरा यह सौभाग्य रहा है कि पिछली दो राष्ट्रीय एकता परिषदों में एक सदस्य के रूप में कार्य करने का मुझे अवसर मिला है। इसी आधार पर मैं कह सकता हूँ कि जितने स्वस्थ और खुले वातावरण में वहाँ चर्चाएँ होती हैं और निर्णय लिये जाते हैं उस दृष्टि से इस प्रकार की परिषद का बना रहना और प्रति वर्ष मिलना बहुत आवश्यक है। जैसा अभी मंत्री महोदय ने बताया है कि श्रीनगर कॉन्फ्रेंस और राष्ट्रीय एकता परिषद् के काफी निर्णयों को कार्यान्वित किया गया है। मैं श्री ब्रह्मानन्द रेड्डी जी से यह जानना चाहूँगा कि राष्ट्रीय एकता परिषद् की बैठकों में जो निर्णय लिये गये थे उनमें से दो निर्णय ऐसे हैं जिनके बारे में, मैं समझता हूँ कि शायद उनका कार्यान्वयन अभी तक नहीं किया गया है। उनमें से एक निर्णय यह था कि विद्यार्थियों को विद्यालयों में प्रवेश पाने के लिये जो डोमिसाइल सर्टिफिकेट देना पड़ता है वह राष्ट्रीय एकता में बाधक है। हर प्रान्त के बच्चों को चाहे वह डाक्टरों शिक्षा हो या इंजीनियरिंग शिक्षा हो, विद्यालयों में प्रवेश पाने के लिये डोमिसाइल देना पड़ता है। परिषद् ने सिफारिश की थी कि यह पद्धति समाप्त की जानी चाहिए। दूसरा निर्णय यह था कि हमारे देश में जो पब्लिक स्कूल हैं वे देश में एक प्रकार की अलग क्लास तैयार कर रहे हैं। ये स्कूल सरकारी सेवाओं में स्थान प्राप्त करने के लिए एक विशेष क्लास हमारे देश में पैदा करते जा

रहे हैं। मैं समझता हूँ कि इन दोनों निर्णयों को अभी तक कार्यान्वित नहीं किया गया है। इसलिए मैं जानना चाहूँगा कि क्या मंत्री महोदय इस दिशा में कोई कार्यवाही के संबंध में प्रकाश डालने की कृपा करेंगे।

SHRI K. BRAHMANANDA REDDI: As the question does not relate to the implementation of the recommendation of the Srinagar conference, I have no particular information now. But if the hon. Member wants it, I can get it and give.

SHRI SANAT KUMAR RAHA: In relation to the vastness and national characteristics of India, the national integration programme will always remain a continuing programme. Sir, I think this is a matter to be reviewed. I would like to know whether the Government have as yet reviewed the activities and performance of the National Integration Council so far? If so, has any review report been placed on the Table of the House?

SHRI K. BRAHMANANDA REDDI: Sir, some review has been made in the year 1973. Of course, no review report as such has been given. But the effects of the recommendations made earlier and the implementation thereof and what should be done further in the present context of things, are matters which will be gone into.

SHRI MOHAMMAD YUNUS SALEEM: Sir, just now the hon. Minister has said that in the meeting held in 1968 at Srinagar, a decision was taken that similar Integration Councils should be constituted in different States. He has also said that directives to that effect have already been issued to the different States. I want to know from the hon. Minister when these directives were issued and how many States have-constituted these National Integration Councils? If not, why?

SHRI K. BRAHMANANDA REDDI: I presume. Sir, that all the State Governments have constituted National Integration councils. That was...

SHRI MOHAMMAD YUNUS SALEEM: It is not a question of presumption. Have you got any information from any States that such Councils have been constituted or not? If yes, which are the States?

SHRI K. BRAHMANANDA REDDI: The information that I have got is like this. The State Governments were requested to constitute State-level Integration Councils on the pattern of the National Integration Council. The State-level Integration Councils are functioning in most of the States and the Union Territories.

SHRI MOHAMMAD YUNUS SALEEM: Sir, this reply is very vague. I am not satisfied with this reply.

MR. CHAIRMAN: He will have to collect the information.

SHRI MOHAMMAD YUNUS SALEEM: He should say so. This reply is very vague. I know that in many States these Councils are not functioning, not even constituted.

MR. CHAIRMAN: If you know it, then it is not necessary for you to put a supplementary.

SHRI MOHAMMAD YUNUS SALEEM: Therefore, suitable action should be taken by the Home Minister to see that these Councils are constituted.

MR. CHAIRMAN: It is a suggestion for consideration. Next question.

New Strategy for the development of Tribal Border, Hilly and Dry Areas

•217. SHRI JANARDHANA REDDY: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission have evolved a new strategy for

the development of the tribal border, hilly and dry areas, in the Fifth Five Year Plan; and

(b) if so, which are the Ministries which will be involved in the implementation of the work in this regard earmarked for 1975-76?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) The present strategy for the development of backward areas including tribal areas, hill areas & drought prone areas is stated in Chapter XIV of the Draft Fifth Five Year Plan (Vol. II).

(b) Besides Planning Commission which is primarily concerned with the consideration of policies and examination of plan programmes/schemes, the main Ministries which are involved in the implementation of special programmes of development for the various categories of backward areas are the Ministries of Agriculture and Irrigation, Industry & Civil Supplies, Home Affairs, Shipping and Transport and Finance.

SHRI JANARDHANA REDDY: Sir, it is felt and was also announced by Shri I. K. Gujral, his predecessor, that unless we build up certain infrastructure like railways, roads, electricity and water in these areas, we cannot implement the Twenty-Point Programme of the Prime Minister effectively. What steps has the Planning Commission suggested to build up infra-structure in these particular areas? Is the Planning Commission planning to start a special cell to look into the problems of tribal areas?

SHRI SANKAR GHOSE: Sir, so far as the special cell is concerned, there is a Hill Area Cell which has been set up. This Cell is going into this question relating to hill areas. So far as the infra-structure is concerned, we are having integrated plans for the hill areas and the tribal areas and these include roads and other infrastructure facilities. During the cur-